

(a) The quantum of crude oil produced during the past three years, year-wise ;

(b) the demand of oil during these years ; and

(c) the time by which self-sufficiency in oil is likely to be achieved ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The production of crude oil during the last three years has been as follows :-

Year	(Million Tonnes) Crude Production
1981-82	16.19
1982-83	21.06
1983-84	26.02

(b) The requirement of crude oil during last three years has been as follows :-

Year	(Million Tonnes) Requirement of Crude Oil
1981-82	35.84
1982-83	37.89
1983-84	39.55

(c) Self-sufficiency in crude oil has been achieved to the extent of 69% at present. Exploration for oil being probabilistic in nature, it would not be possible to indicate with any certitude, the time by which self-sufficiency in oil will be achieved.

[English]

Kerosene Quota For Kerala

1756. DR. K.G. ADIYODI : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government are aware that the quota of kerosene for Kerala is for light and cooking and kerosene is not available in the open market; and

(b) if so, the reasons why Government are not allotting additional quota of Kerosene requested for by the Government of Kerala for the use of fishermen who are using Emaha Engine fitted country boats, driven by kerosene, for fishing supplied under the 20 point programme ?

The MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b). Kerosene oil allocations made to the States are meant essentially for domestic lighting and domestic fuel. In pursuance of Kerala Government's request an ad-hoc allocation of 1,920 tonnes has been made for the State, in addition to the normal allocation of 13,080 tonnes. All the States have been advised to permit non-domestic use of kerosene only in cases where no other fuel can be used on technological grounds. The out-board engines for fishing crafts in Kerala are reportedly designed to run on petrol and use of kerosene is likely to damage the engines in the long run. It is not considered desirable to use kerosene which has to be imported when petrol, which is indigenously available, can be used for these engines.

Setting up of A Basic Drugs Unit in Orissa

1757. SHRI RADHAKANTA DIGAJ : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government have a proposal to set up a basic drugs unit in Orissa;

(b) if so, the time by which that proposal is going to be implemented; and

(c) the steps taken in this regard ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) to (c). Government have, at present, no proposal to set up a basic drugs unit in Orissa. However, Indian Drugs and Pharmaceuticals Limited have already set up a formulation unit in Orissa in collaboration with the State Industrial Development Corporation at a cost of Rs. 136.52 lakhs.

Production of Fertilizers by Hindustan Fertilizer Corporation

1758. SHRI SOMNATH RATH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the number of fertilizer plants set up by the Hindustan Fertilizer Corporation;